

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

**05.** \*I.A. 3558/2024

**In**

C.P. (IB)/264(MB)2018

C.P. (IB)/264(MB)2018 CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.07.2024**

**NAME OF THE PARTIES:** Nandkishore Steel Industries Private Limited  
(Through Liquidator).

**Appearance**

For Applicant : Adv. Yahya Batatawala.

For Respondent :

SECTION 10 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Relist the matter on 18.07.2024 with the connected I.A. No. 3147 of 2024.

*Sd-*

CHARANJEET SINGH GULATI  
Member (Technical)  
---Arif---

*Sd-*

LAKSHMI GURUNG  
Member (Judicial)